

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 103 of 2020**

**IN THE MATTER OF:**

**M/s Assam Medical Corporation Pvt. Ltd.**

**...Appellant**

**Vs**

**Balendra Choudhury & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Krishnendu Datta, & Mr. Abhinav Hansaria,  
Advocates**

**For Respondents: Mr. Anuj Garg and Mr. R Jawahar Lal, Advocates  
for Respondent Nos. 1 & 2.**

**Ms. Anindita Mitra, Advocate for Respondent Nos.  
5,7, 12, 13 & 14.**

**O R D E R**  
**(Through Virtual Mode)**

**24.07.2020** Heard the Learned Counsel for the Appellant- Mr. Krishnendu Datta. Mr. Anuj Garg, the Learned Counsel takes Notice for Respondent Nos. 1 & 2. For Respondent Nos. 5, 7, 12, 13 & 14, Ms. Anindita Mitra, the Learned Counsel takes Notice.

2. In respect of other Respondents, Let Notices be issued by Speed Post. Requisites along with process fee, if not filed, be filed by 25.07.2020. If the Appellant provides the e-mail address of rest of the Respondents, let Notices be also issued through e-mail.

3. It is open to the Respondents, who have entered appearances today before this Tribunal, to file their respective Responses/Reply Affidavits by 20<sup>th</sup> August, 2020. Copies of the Responses/Reply Affidavits of the Respondents, who have entered appearances today through their respective Learned Counsel before this

Tribunal, may be served on the other sides one week before the next date of hearing. Thereafter, it is open to the Appellant to file Rejoinder, if any, within three days thereafter.

4. The Office of the Registry is directed to List the matter on **24<sup>th</sup> August, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(Alok Srivastava)  
Member(Technical)

*Akc/Nn*